

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:107

ANSWERED ON:24.02.2006

BLACKLISTED NON -GOVERNMENTAL ORGANISATIONS

Meghwal Shri Kailash;Sidhu Shri Navjot Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government is aware that several Non-Governmental Organizations (NGOs) have obtained funds from CAPART by producing fake documents and approximately 350 such Organizations have been black listed in the recent past;

(b) if so, the details thereof;

(c) whether the Government is also aware that certain persons have floated NGOs and got registered in various names and are indulging in malpractices under this programme; and

(d) if so, the details thereof and the action proposed to be taken to put effective check on these Organizations so that unscrupulous people are not able to misuse developmental funds by registering Organizations under different names?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) & (b) Yes, Sir. A total of 357 NGOs have been blacklisted by CAPART. In the years 2004 and 2005, it has come to the notice of CAPART that 10 Non-Governmental Organizations (NGOs) had obtained funds from CAPART between the years 2002-2003 and 2003-2004 by producing fake documents. 7 of these NGOs have been blacklisted and the remaining 3 NGOs have been put in Further Assistance Stopped (FAS) category. The details of these 10 organizations together with the amount sanctioned and released to them by CAPART are annexed.

(c) & (d) Because of effective pre-emptive measures taken by CAPART, this tendency has been kept under check and no further specific complaints have so far come to the notice of CAPART.

**ANNEXURE**

Statement referred to in respect of parts (a) and (b) of the Lok Sabha Starred Question No.107 (7th Position) for reply on 24.02.2006.

S. No.	Name of the VO sanctioned (Rs.) /Date	Scheme Amount Released (Rs.) /Date	Amount Present	Status
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1. Adarsh Jan Kalyan Kendra PC 4,51,000 2,26,521 Blacklisted  
At/PO-Gangapur, Jehanabad (Bihar). 18.02.2003 27.03.2003
2. Bihar Samajik Vikas Samiti PC 6,52,000 6,51,476 Blacklisted  
E-29, P.C. Colony, 24.12.2002 13.01.2003 &  
Lohiyanagar, Kankarbagh, Patna 01.10.2003  
(Bihar).
3. Bhumika Vaishali PC 8,54,775 8,54,775 Blacklisted  
Vill/PO-Harpur Fatikwara Mahnar, 05.03.2002 27.03.2002 &  
Distt.Vaishali (Bihar). 26.03.2003
4. Kalyan Upbhokta Shiksha Evam ARTS 3,91,000 3,91,000 Blacklisted  
Anusandhan Samiti, Vill.Bahpara, 21.11.2002 16.12.2002 &  
BihtaDistt.Patna (Bihar). 21.10.2003
5. Manav Jagruti PC 5,12,000 2,43,028 Blacklisted  
Vill.Magurahi, 24.04.2003 07.08.2003  
Hajipur, Vaishali (Bihar).
6. Gram Shree Khadi Vikas Sanstha PC 5,74,000 5,73,765 Blacklisted  
Vill. Bhuski, PO-Khusrupur, Patna 27.03.2002 15.05.2002 &  
(Bihar) 02.08.2002  
PC 14,50,000 14,50,000  
24.04.2003 29.05.2003 &  
22.10.2003  
PC 15,93,218 7,82,240  
18.10.2003 17.12.2003
- 7 Baidyanathan Mahila Sanskriti , ARTS 3,30,000 1,70,000 Blacklisted

Manch At-Sri Niketan, 20.12.2002 13.01.2003  
Abulas Lane, Machua Toli, Patna,  
(Bihar).

8. Dr. Hegdewar Samarak Samiti PC 5,91,442 3,18,625 #FAS  
Vill / PO Rampur Chauram, Arwal 29.10.2003 20.01.2004  
Distt. Jahanabad, (Bihar).

9. Mahila Evam Bal Utthan Sansthan, PC 7,00,000 4,50,000 #FAS  
At/PO-Singhawara, Block-Lalpur, 19.08.2003 20.12.2003  
Darbhanga, (Bihar).

10. Society for Advancement of Human PC 5,39,000 2,71,722 #FAS  
Resources, P-1/18, Vidyapuri, 23.04.2003 08.08.2003  
Kankarbagh, Lohianagar, Patna,  
(Bihar).

# FAS – Further Assistance Stopped.